

As informed by the Jamia Millia Islamia, university engaged renowned experts for admission under different games category. A list of experts provided by Jamia Millia Islamia is available on the University's website: (https://www.jmi.ac.in/upload/advertisement/admission_list_sports_quota.pdf).

Jamia Millia Islamia has informed that the Hon'ble M.P. Shri Neeraj Shekhar vide a letter 09.09.2019 written to the Vice Chancellor had sought some information which was provided by the University on 03.12.2019.

Complaints against principals of KVs

2798. SHRI RAVI PRAKASH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of complaints of harassment and irregularities against Principals of Kendriya Vidyalayas received to Kendriya Vidyalaya Sangathan during the years 2018 and 2019 till date along with the action taken thereon, State-wise;

(b) whether Government/KVS has received complaints of harassment/irregularities against Principal of Kendriya Vidyalaya Palampur, Himachal Pradesh during the years 2018 and 2019; and

(c) if so, the details thereof along with the action taken thereon, complaint-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Kendriya Vidyalaya Sangathan (KVS) has informed that 118 complaints of harassment and 222 complaints of irregularities have been received against the Principal of Kendriya Vidyalayas (KVs) during the years 2018 and 2019 till date. State-wise details are given in Statement (*See* below).

(b) KVS has further informed that 7 complaints of harassment/irregularities have been received against the Principal of KV, Palampur, Himachal Pradesh during the years 2018 and 2019.

(c) In all these cases action is taken by KVS having regard to the provisions of Vigilance Manual/Central Vigilance Commission Guidelines (CVC)/Central Civil Services (CCS) (Classification, Control & Appeal) Rules, 1965/Education Code and Accounts Code for KVs. All the Regional Offices are also required to carry out internal audit of the KVs under their administrative jurisdiction, once every year.

Statement

State-wise details of complaints/irregularities received against Principals of Kendriya Vidyalayas during the last two years 2018 and 2019 till date

Sl. No.	State/UT	Number of complaints of harassment received during 2018 and 2019 till date	Number of complaints of irregularities received during 2018 and 2019 till date
1	2	3	4
1.	Andaman and Nicobar Islands	0	0
2.	Andhra Pradesh	1	5
3.	Arunachal Pradesh	0	2
4.	Assam	12	3
5.	Bihar	7	5
6.	Chandigarh	0	0
7.	Chhattisgarh	0	8
8.	Dadra and Nagar Haveli	0	0
9.	Daman and Diu	0	0
10.	Delhi	5	3
11.	Goa	0	2
12.	Gujarat	0	0
13.	Haryana	3	13
14.	Himachal Pradesh	4	3
15.	Jammu and Kashmir including Ladakh	6	6
16.	Jharkhand	0	1
17.	Karnataka	5	13
18.	Kerala	0	1
19.	Madhya Pradesh	13	24
20.	Maharashtra	20	31

1	2	3	4
21.	Manipur	1	1
22.	Meghalaya	1	0
23.	Mizoram	0	0
24.	Nagaland	1	0
25.	Odisha	3	2
26.	Punjab	8	19
27.	Rajasthan	1	31
28.	Sikkim	0	0
29.	Tamil Nadu	1	2
30.	Telangana	0	1
31.	Tripura	1	0
32.	Lakshadweep	0	0
33.	Puduchery	0	0
34.	Uttar Pradesh	9	42
35.	Uttarakhand	9	1
36.	West Bengal	7	3
TOTAL		118	222

Reservation policy in Manipur University

2799. SHRI K. BHABANANDA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any separate reservation policy applicable in Central universities for admissions and appointments in North Eastern States particularly in Manipur;

(b) if so, the details thereof;

(c) if not, then what policy is currently being followed there and its details thereof;

(d) whether it is a fact that Manipur University is not following the Central Reservation Policy;